BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.178/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M.

Name (of the Company	Dhiman Saha-Versus-Li	fe Chemicals Pvt.Ltd & Ors.	
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. Ashès tr. Kleekleige Advocate Retitioner Scellelinge
2. Mr. Utpal Bose. Sr Adv.
3. Mr frantik Barai Adv. for Rego I 13/12/17
4. Mr. Kanishki Das Adv.
5. Mr. Debdut Mulcheijer, Adv. 3 of Resp. 10.1
6. Ms. Apabrita Saha, Adv. 3 of Resp. 10.1

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Pleadings are complete. By our order dated 24/10/2017 both the parties have been directed to file written submissions. Till date written submissions has not been filed. Both parties are directed to file written submissions within 3

weeks from today with a copy in advance to the opposite party(ies).

List it on 14/02/2018 for arguments.

Sd

(Jinan K.R.) Member (J)

Disecues

V.P.Singh)

Member (J)